

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 249 of 2020**

**IN THE MATTER OF:**

**E.C.John**

**...Appellant**

**Versus**

**Jitender Kumar Jain & Ors.**

**...Respondents**

**Present:**

**Appellant : Mr. Om Prakash, Mr. Ravindra Pandey, Mr. Ghanshyam Singh,  
Mr. A.K. Singh Advocates**

**Respondent: Mr. Sukumar Pattjashi Senior Advocate, Mr. Ravinder Rawat  
Advocate**

**ORDER**

**25.02.2020** Due to paucity of time, the matter could not be taken up.

Post the matter For Admission '(After Notice)' on **19<sup>th</sup> March, 2020.**

(Justice Venugopal M.)  
Member (Judicial)

(V.P.Singh)  
Member (Technical)

(Alok Srivastava)  
Member(Technical)

sr/nn